

(b) If so, the details thereof; and

(c) the response, if any, from non-resident Indians till March, 1992?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c). No, Sir However, the Government are reviewing the position to examine whether some minerals now reserved for the public sector should be de-reserved.

[*Translation*]

#### **Applications Pending With Registrar of Newspapers**

1795. SHRI GOVINDRAO NIKAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of applications lying pending with the Registrar of Newspapers for registration as on June 1, 1992;

(b) whether any time schedule has been prescribed for according approval for registration and whether the schedule is adhered to; and

(c) the steps being taken by the Government to ensure timely registration?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS):

(a) As per the records maintained by the Office of the Registrar of Newspapers for India, there were 212 applications pending as on 1.6. 1992.

(b) The newspapers are registered subject to completion of the formalities by the publisher required under the Press and Registration of Books Act. No time schedule

has been prescribed in the Act.

(c) Cases of registration are monitored weekly by the Office of the Registrar of Newspapers for India to ensure timely registration.

[*English*]

#### **Manganese Deposits in Orissa**

1796. SHRI GOPI NATH GAJAPATHI: Will the Minister of MINES be pleased to state:

(a) the number of manganese mines in Orissa and the estimated deposits in the State; and

(b) the steps taken by the Government for the development of these mines?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) During the year 1991-92 there were 54 working manganese mines in the State of Orissa. As on 1.4. 1990 the total recoverable reserves of manganese in the State were 40.8 million tonnes.

(b) Rules have been framed to ensure development of mines on scientific and economic basis. For speedier development of manganese resources, leases of manganese are being given to the private sector after taking into account the needs of the public sector.

#### **Bauxite Mining**

1797. SHRI SUBASH CHANDRA NAYAK: Will the Minister of MINES be pleased to state:

(a) whether the Union Government

have formulated any scheme for mining of bauxite in the Kalahandi district of Orissa during 1992-93; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) Does not arise.

**Dam on Ghaggar River**

1798. SHRI PAWAN KUMAR BANSAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government are aware of acute water shortage in the Union Territory of Chandigarh;

(b) whether the Union Government propose to construct a dam on river Ghaggar in Haryana for a regular and adequate water supply for Chandigarh and Panchkula in Haryana; and

(c) if so, the action taken in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). Chandigarh Administration has requested the State of Haryana for taking up the construction of a dam in Haryana across Ghaggar river to provide water supply benefits to Chandigarh city and Panchkhua. The Government of Haryana have also been requested by the Centre to take up the required detailed investigation and submit the feasibility report for techno-economic clearance.

**New Doordarshan and Air Stations in Maharashtra**

1799. SHRI ANNA JOSHI: Will the

Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the locations of new Doordarshan and Akashvani stations set up in Maharashtra during the last one year along with their capacity;

(b) the percentage of area in the state presently covered by Doordarshan and Akashvani;

(c) whether the Government have received any representation for increasing the capacity of various kendras and also to set up new Doordarshan and Akashvani;

(d) if so, the details thereof and the steps taken or proposed to be by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) A High Power (10KW) TV transmitter at Aurangabad; and two new Radio Stations with 6 KW FM transmitter, one each at Akola and Kolhapur have been set up in the State of Maharashtra during the last one year.

(b) About 69% by Doordarshan and 98% by All India Radio.

(c) and (d). Representations have been received from time to time from various quarters for expansion of the TV/Radio coverage in Maharashtra. At Present, the following schemes for the expansion of the existing TV/Radio coverage in Maharashtra are under various stages of implementation:

*Doordarshan:*

(i) Expansion of TV Kendra at Bombay.